

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 337 OF 2016 & IA NO. 730 OF 2016 &
IA NOS. 58, 711 AND 951 OF 2017**

**APPEAL NO. 342 OF 2016 & IA NOS. 750 AND 751 OF 2016
APPEAL NO. 33 OF 2017 & IA NOS. 62, 64 AND 589 OF 2017**

APPEAL NO. 28 OF 2017 & IA NOS. 28 AND 30 OF 2017

APPEAL NO. 29 OF 2017 & IA NOS. 42 AND 44 OF 2017

APPEAL NO. 30 OF 2017 & IA NOS. 755 AND 756 OF 2016

APPEAL NO. 57 OF 2017 & IA NO. 102 OF 2017

APPEAL NO. 77 OF 2017 & IA NOS. 207, 209 AND 972 OF 2017

APPEAL NO. 221 OF 2017 & IA NOS. 456, 505 AND 457 OF 2017

APPEAL NO. 353 OF 2017 & IA NOS. 881, 882 & 883 OF 2017

APPEAL NO. 394 OF 2017 & IA NOS. 1091, 1092 & 1093 OF 2017

APPEAL NO. 370 OF 2017 & IA NOS. 980, 979 & 982 OF 2017

Dated: 11th April, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

**APPEAL NO. 337 OF 2016 & IA NO. 730 OF 2016 &
IA NOS. 58, 711 AND 951 OF 2017**

**Bharti Airtel Ltd. Appellant(s)
Vs.
Maharashtra Electricity Regulatory Commission Respondent(s)
& Anr.**

Counsel for the Appellant(s) : Mr. Ramji Srinivasan, Sr. Adv.
Mr. Gaurav Mitra
Mr. Vishnu Sharma
Mr. Naveen Hegde

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Ms. Anchal Arora for R-1

Mr. G. Sai Kumar
Ms. Nikita Choukse for R-2

APPEAL NO. 342 OF 2016 & IA NOS. 750 AND 751 OF 2016 & 199 OF 2018

Tata Teleservices (Maharashtra) Ltd. **Appellant(s)**
Vs.
Maharashtra Electricity Regulatory Commission **Respondent(s)**
& Ors.

Counsel for the Appellant(s) : Mr. Shailesh K. Kapoor
Ms. Suruchi Thapar
Mr. Ajay Kumar

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Ms. Anchal Arora for R-1

Mr. Sharat Kapoor for impleader

Mr. G. Sai Kumar
Ms. Nikita Choukse for R-2

APPEAL NO. 33 OF 2017 & IA NOS. 62, 64 AND 589 OF 2017

Vodafone Mobile Services Ltd. **Appellant(s)**
Vs.
Maharashtra Electricity Regulatory Commission **Respondent(s)**
& Anr.

Counsel for the Appellant(s) : Mr. Raghav Pandey

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Ms. Anchal Arora for R-1

Mr. G. Sai Kumar
Ms. Nikita Choukse for R-2

APPEAL NO. 28 OF 2017 & IA NOS. 28 AND 30 OF 2017

Idea Cellular Ltd. **Appellant(s)**
Vs.

Maharashtra Electricity Regulatory Commission **Respondent(s)**
& Ors.

Counsel for the Appellant(s) : Mr. Raghav Pandey
 Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
 Ms. Anchal Arora for R-1
 Mr. G. Sai Kumar
 Ms. Nikita Choukse for R-2

APPEAL NO. 29 OF 2017 & IA NOS. 42 AND 44 OF 2017

Vodafone India Ltd. **Appellant(s)**
Vs.
Maharashtra Electricity Regulatory Commission **Respondent(s)**
& Anr.

Counsel for the Appellant(s) : Mr. Raghav Pandey
 Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
 Ms. Anchal Arora for R-1
 Mr. G. Sai Kumar
 Ms. Nikita Choukse for R-2

APPEAL NO. 30 OF 2017 & IA NOS. 755 AND 756 OF 2016

Telenor (India) Communications Pvt. Ltd. **Appellant(s)**
& Anr.
Vs.
Maharashtra Electricity Regulatory Commission **Respondent(s)**
& Anr.

Counsel for the Appellant(s) : Mr. Shailesh K. Kapoor
 Ms. Suruchi Thapar
 Mr. Ajay Kumar
 Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan

Ms. Anchal Arora for R-1

Mr. G. Sai Kumar
Ms. Nikita Choukse for R-2

APPEAL NO. 57 OF 2017 & IA NO. 102 OF 2017

Reliance Communication Ltd. & Anr. Appellant(s)

Vs.

**Maharashtra Electricity Regulatory Commission Respondent(s)
& Anr.**

Counsel for the Appellant(s) : Ms. Malavika Prasad

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Ms. Anchal Arora for R-1

Mr. G. Sai Kumar
Ms. Nikita Choukse for R-2

APPEAL NO. 77 OF 2017 & IA NOS. 207, 209 AND 972 OF 2017

**ATC Telecom Infrastructure Pvt. Ltd. Appellant(s)
& Ors. (ATC TIPL)**

Vs.

**Maharashtra Electricity Regulatory Commission Respondent(s)
& Anr.**

Counsel for the Appellant(s) : Mr. Shailesh K. Kapoor
Ms. Suruchi Thapar
Mr. Ajay Kumar

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Ms. Anchal Arora for R-1

Mr. G. Sai Kumar
Ms. Nikita Choukse for R-2

APPEAL NO. 221 OF 2017 & IA NOS. 456, 505 AND 457 OF 2017

Aircel Limited Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission **Respondent(s)**
& Anr.

Counsel for the Appellant(s) : Mr. Raghav Pandey
 Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
 Ms. Anchal Arora for R-1
 Mr. G. Sai Kumar
 Ms. Nikita Choukse for R-2

APPEAL NO. 353 OF 2017 & IA NOS. 881, 882 & 883 OF 2017

GTL Infrastructure Ltd. & Anr. **Appellant(s)**
Vs.
Maharashtra Electricity Regulatory Commission **Respondent(s)**
& Anr.

Counsel for the Appellant(s) : -
 Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
 Ms. Anchal Arora for R-1
 Mr. G. Sai Kumar
 Ms. Nikita Choukse for R-2

APPEAL NO. 394 OF 2017 & IA NOS. 1091, 1092 & 1093 OF 2017

Indus Towers Limited **Appellant(s)**
Vs.
Maharashtra Electricity Regulatory Commission **Respondent(s)**
& Anr.

Counsel for the Appellant(s) : Mr. Raghav Pandey
 Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
 Ms. Anchal Arora for R-1
 Mr. G. Sai Kumar
 Ms. Nikita Choukse for R-2

APPEAL NO. 370 OF 2017 & IA NOS. 980, 979 & 982 OF 2017

In the matter of:.... **Appellant(s)****Tower Vision India Pvt. Ltd.****Vs.****Maharashtra Electricity Regulatory Commission & Anr. Respondent(s)**

Counsel for the Appellant(s)

: Mr. Shailesh K. Kapoor
Ms. Suruchi Thapar
Mr. Ajay Kumar

Counsel for the Respondent(s)

: Mr. Buddy A. Ranganadhan
Ms. Anchal Arora for R-1Mr. G. Sai Kumar
Ms. Nikita Choukse for R-2**ORDER**

As agreed by learned counsel for the parties, list these matters for hearing on **16th, 17th & 18th July, 2018**. In the meantime, learned counsel for the parties may file written submissions after serving copy on the other side.

(Justice N. K. Patil)
Judicial Member**(I.J. Kapoor)**
Technical Member*ts/mk*